

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 190 of 2015 and IA No. 324 of 2015 & IA No. 87 of 2017

&

APPEAL NO. 272 of 2015 and IA No. 440 of 2015 & IA No.86 of 2017

Dated: 20th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 190 of 2015 and IA No. 324 of 2015 & IA No. 87 of 2017

M/s Maithon Power Ltd.	...	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishal Anand
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Counsel for the Respondent(s)	:	Mr. C.K.Rai Mr. Umesh Prasad for .1
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APPEAL NO. 272 of 2015 and IA No. 440 of 2015 & IA No. 86 of 2017

M/s Maithon Power Ltd.	...	Appellant(s)
Vs.		
Jharkhand State Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishal Anand
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Counsel for the Respondent(s)	:	Mr. Farrukh Rasheed for .1
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ORDER

As agreed by learned counsel for the parties, list these matters **23.02.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson